

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 4195
ANSWERED ON 29.03.2022

CHARGING STATIONS FOR ELECTRIC VEHICLES

†4195. SHRI DHARAMBIR SINGH:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government has started setting up charging stations for electric vehicles in the country;
- (b) if so, the funds allocated and spent for this purpose till date;
- (c) whether the electrical charging stations are also being set up in Bhiwani, Mahendragarh, Charkhi Dadri and Nuh districts of Haryana;
- (d) if so, the details and the number thereof and if not, the reasons therefor; and
- (e) whether there is any plan to reduce the price of electric vehicles and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a) to (d): Sir, under phase-II of FAME-India Scheme, Rs. 1000 Cr. is allocated for the development of charging infrastructure. The Ministry has sanctioned 2,877 electric vehicle charging stations in 68 cities across 25 states/UTs. Further, 1576 charging stations across 9 Expressways and 16 Highways under phase-II of FAME India Scheme has also been sanctioned. The state-wise details of charging stations as sanctioned under phase-II of FAME India Scheme including Haryana are attached at **ANNEXURE-I**.

The Ministry of Heavy Industries had sanctioned 520 Charging Stations for developing charging Infrastructure under phase-I of FAME India Scheme as per **ANNEXURE-II**. Under FAME India scheme I & II, a total of 491 charging stations have been installed as on 01st March, 2022.

Further, as per information received from the Ministry of Petroleum and Natural Gas, total 1536 electric vehicle charging stations have been installed at Oil Marketing Companies (OMCs) Retail Outlets (ROs) in the country as on 01.01.2022 as per **ANNEXURE-III**.

(e): Sir, in order to reduce the price of electric vehicles and promotion and adoption of electric vehicles, following steps have been taken by the Government in the country:

1. The demand incentive for electric two wheelers has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle from 11th June, 2021, thus enabling cost of Electric two wheelers at par with that of ICE two wheeler vehicles.

2. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.
3. Electric Vehicles are covered under Production Linked Incentive (PLI) scheme for Automobile and Auto Components, which was approved on 15th September 2021 with a budgetary outlay of Rs. 25,938 crore for a period of five years.
4. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/charging stations for electric vehicles has been reduced from 18% to 5%.
5. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
6. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

ANNEXURE-I

Phase-II of FAME India Scheme:

- Ministry of Heavy Industries has sanctioned 2,877 Electric Vehicle Charging Stations in 68 cities across 25 States/UTs. As on 01st March, 2022, total 18 charging stations (7 in the city of Chennai, 5 in Delhi, 4 in Nagpur and 2 in Ahmedabad) have been installed.

State	No. of EV chargers sanctioned
Maharashtra	317
Andhra Pradesh	266
Tamil Nadu	281
Gujarat	278
Uttar Pradesh	207
Rajasthan	205
Karnataka	172
Madhya Pradesh	235
West Bengal	141
Telangana	138
Kerala	211
Delhi	72
Chandigarh	70
Haryana	50
Meghalaya	40
Bihar	37
Sikkim	29
Jammu & Kashmir	25
Chhattisgarh	25
Assam	20
Odisha	18
Uttarakhand	10
Puducherry	10
Andaman and Nicobar (Port Blair)	10
Himachal Pradesh	10
Total	2877

- MHI has sanctioned 1576 EV Charging Stations across **9 Expressways & 16 Highways**. Details are as specified below:

Sl. No	Expressways	EV Charging Stations Sanctioned
1	Mumbai - Pune	10
2	Ahmadabad - Vadodara	10
3	Delhi Agra Yamuna	20
4	Bengaluru Mysore	14
5	Bangaluru-Chennai	30
6	Surat-Mumbai	30
7	Agra-Lucknow	40
8	Eastern Peripheral (A)	14
9	Hyderabad ORR	16
Sl. No	Highways	EV Charging Stations Sanctioned
1	Delhi - Srinagar	80
2	Delhi – Kolkata	160
3	Agra - Nagpur	80
4	Meerut to GangotriDham	44
5	Mumbai - Delhi	124
6	Mumbai-Panaji	60
7	Mumbai - Nagpur	70
8	Mumbai - Bengaluru	100
9	Kolkata - Bhubaneswar	44
10	Kolkata - Nagpur	120
11	Kolkata - Gangtok	76
12	Chennai-Bhubaneswar	120
13	Chennai - Trivendram	74
14	Chennai-Ballary	62
15	Chennai - Nagpur	114
16	Mangaldai - Wakro	64
1576		

ANNEXURE-II

Under Phase-I of FAME India Scheme – Ministry of Heavy Industries has sanctioned 520 EV Charging Stations out of which 473 charging stations have been installed as on 01.03.2022 as follows:

City	Charging Stations	Highway	Charging Stations
Chandigarh	48	Delhi -Chandigarh	24
Delhi	94	Mum-Pune	16
Jaipur	49	Delhi- Jaipur- Agra	31
B'Lore	60	Jaipur-Delhi Highway	9
Ranchi	30		
Lucknow	1		
Goa	30		
Hyderabad	57		
Agra	15		
Shimla	9		
Total	393		80

ANNEXURE-III**State/UT No. of ROs where EV Charging facility is available as on 01.01.2022**

State/UT	No of RO's where EV Charging Facility available
Andhra Pradesh	65
Arunachal Pradesh	4
Assam	19
Bihar	26
Chandigarh	4
Chhattisgarh	51
Delhi	66
Goa	17
Gujarat	87
Haryana	114
Himachal Pradesh	13
Jharkhand	22
J&K	3
Karnataka	100
Kerala	39
Leh	2
Madhya Pradesh	167
Maharastra	88
Manipur	1
Meghalaya	3
Nagaland	2
Odisha	26
Pondicherry	2
Punjab	41
Rajasthan	174
Tamil Nadu	76
Telangana	112
Tripura	3
Uttar Pradesh	128
Uttarakhand	10
West Bengal	71
Grand Total	1536
